## THE HIGH COURT OF MANIPUR AT IMPHAL

## NOTICE

Imphal the 18<sup>th</sup> October, 2014

No. HCM/A/24/80-Estt (VI)/ 16734 In modification of the date of issuance

of Admit Cards as mentioned under the heading "Details and Application Form for the post of Driver" relating to the Advertisement of even number dated 24<sup>th</sup> September, 2014, all the eligible applicants who have applied for the recruitment to the post of Driver are hereby informed to collect their Admit

Cards from this Registry during office hours from 29th October, 2014 to 5th

Sd/(N. ROJIT SINGH)
JOINT REGISTRAR (ADMN./PM&P)

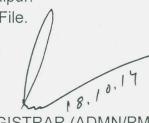
HIGH COURT OF MANIPUR
Endt. No. HCM/A/24/80-Estt (VI)/16735-41 Imphal the 18<sup>th</sup> October, 2014

1. The Director, Doordarshan Kendra, Imphal.

November, 2014.

Copy to:

- for favour of wide announcement in the News items.
- 2. The Director, Information & Public Relations, Imphal with one spare copy for favour of wide publicity in the News Item.
- The Central Project Coordinator (CPC), High Court of Manipur.
   He is requested to upload the same in the Official Website of this Registry.
- 4. The Assistant News Editor, A.I.R., Imphal
  - for favour of wide announcement in the News Item.
- 5. The News Editor, ISTV, Imphal
  - for favour of wide announcement in the News Item.
- 6. The News Editor, Impact TV, Imphal.
  - for favour of wide announcement in the News Item.
- 7. The News Editor: a) The Sangai Express (English), b) The Poknapham (Manipuri)
  - with a request to publish the above notice in the esteemed daily for
  - 2 (two) days at the earliest possible and to submit the bill in "triplicate" for early payment.
- 8. The P.S. to Registrar General, High Court of Manipur.
- 9. Notice Board/Guard File/Order Book/Concerned File.



JOINT REGISTRAR (ADMN/PM&P) HIGH COURT OF MANIPUR